

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/271(CHE)2022
NAME OF THE PETITIONER : State bank of India
NAME OF THE RESPONDENT(S) : Varun Kapoor
UNDER SECTION : Sec 95 of IBC, 2016

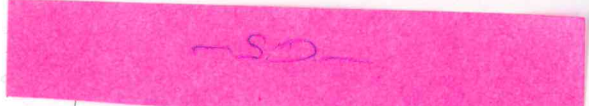
ORDER

None appears for the Petitioner. Ld. Counsel Ms.Tanya Kapoor appears for the Respondent.

In view of the pendency of the matter before the Hon'ble Supreme Court in case no.WP(C)/510/2022, **Sanjay Singal &Anr Vs Union of India &Ors**, post this matter on **18.12.2023** for further hearing.


**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**